

**Crimes in Delhi**

655. SHRI B.L. SHARMA PREM :

SHRI MANORANJAN BHAKTA :

KUMARI SUSHILA TIRIYA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether crime rate is on the rise in Delhi since January, 1995;

(b) if so, the reasons therefor;

(c) the number of cases of murder, attempt to murder, kidnapping and theft during the year 1995, so far and the percentage increase in crime in comparison to the corresponding figures of the last year; and

(d) the steps being taken by the Government to check crime ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) The comparative figures of crime reported in Delhi during the first three quarters of 1994 and of 1995 (upto September 30) are given below :-

Quarter	1994	1995
January-March	8822	9870
April-June	9057	12165
July-September	9999	12636

(b) The main causes responsible for increasing incidence of crime are : sharp increase in the floating population visiting the capital daily, involvement of outside criminals, rising number of first-time offenders, growing social tensions and organised crime.

(c) The requisite information is as under :-

Crime Head	No. of cases reported in		Percentage increase
	1994 (1.1.94 to 30.09.94)	1995 (1.1.95 to 30.09.95)	
Murder	416	429	+ 3.12 %
Attempt to murder	405	494	+ 21.97%
Theft	10911	13930	+27.76%
Kidnapping/abduction	871	1039	+19.28%

(d) The Government has taken several steps to check crime in Delhi. These include increased patrolling, posting of pickets at strategic points, strengthening the intelligence machinery, frequent raids at the hideouts of criminals, increased surveillance, coordination meetings with the officials of the neighbouring States, training in scientific

methods of investigation, modernisation of communications network, etc.

[English]

**Allotment of LPG Agencies**

656. SHRI SHANKER SINGH VAGHELA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given to Unstarred Questions No. 199 on December, 8, 1994 and state :

(a) the total number of LPG agencies actually allotted and started functioning out of the 65 included in LPG marketing plan 1992-94 till date;

(b) the time by which the remaining LPG agencies are likely to be allotted; and

(c) the reasons for delay in the allotment of such agencies mentioned in the above plan ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Out of 65 LPG distributorships included in the LPG Marketing Plan 1992-94 for Gujarat, LOIs for 43 LPG distributorships have been issued. 10 distributorships out of 43 have since started functioning.

(b) and (c). Actual commissioning of distributorships depends on many factors such as number of selections made by OSBs, procurement of land by the allottees and obtaining of various licences, etc. It generally takes about 1-2 years for commissioning of the distributorships from the date of issue of advertisement.

**Powers to Press Council of India**

657. SHRI K.M. MATHEW : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to give more powers to the Press Council of India; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) At present no proposal is under consideration of the Government.

(b) Does not arise.

[Translation]

**TV Serials**

658. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether most of the serials being telecast on Doodarshan pertain to rich families whereas eighty percent population of the country lives in rural areas;